

Seventeenth Loksabha

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Title: Regarding financial issues pertaining to the State Government of Andhra Pradesh-laid

**SHRI RAM MOHAN NAIDU KINJARAPU (SRIKAKULAM):** The state of Andhra Pradesh is in a deep financial crisis. Shady accounting practices are being undertaken, the legislature is being misled and people's hard-earned money is being squandered.

The fiscal deficit of the state stands at Rs. 45,907 crores in December 2021 which is 918% higher than the budget estimates. CAG reported that the government had wrongly classified revenue items as capital items in 2019-20. Liabilities amounting to Rs 26,096.98 crores have not been disclosed correctly to the legislature. When lies and mismanagement were not enough, the state government started diverting funds from various welfare schemes to remain afloat. Rs1100 crores of funds from the State Disaster Relief Fund have been diverted to the Personal Deposit Account. The 15th Finance Commission Grants to Panchayats have also been diverted. Several new taxes have been introduced and others exponentially raised. But where is this money going? The government is unable to pay salaries and pensions to its employees and retirees. Asset creation has gone for a toss, infrastructure and development projects are absent.

It's high time for the Union Government to act immediately and intervene in order to save AP from bankruptcy and financial crisis.